Form B

Annexure-8

Name of the corporate debtor: Lok Housing & Constructions Limited; Date of commencement of CIRP: 03/06/2019; As per IBBI Circular No. IBBI/CIRP/47/2021

List of operational creditors (Other than Workmen, Employees and Government Dues)

(Amount in ₹)

Sl. No.	NAME OF THE CREDITORS	Details of Claims Received		Details of claims Admitted						Amount of Contingent Claim	Amount of any Mutual Dues that may be setoff	Amount of claim Not Admitted	Amount of claim Under Verification	Remarks, if any
		Date of receipt	Amount Claimed *	Amount of claims Admitted	Nature of Claim	Amount covered by security interest	Amount covered by guarantee	Whether Related Party?	% of Voting Share in CoC					
1	Siddhivinayak Building Material Suppliers	2/6/2019	5,112,009	4,985,750	Supplier of material	-	-	-	-	-	-	126,259	-	As per books
2	Saikrupa Transport	25/06/2019	6,575,857	6,207,141	Transport contractor	-	-	-	-	-	-	368,716	-	As per books
3	Amit Goregaonkar	27/06/2019	4,075,000	-	Retainership fees	-	-	-	-	-	-	4,075,000	-	Not accounted in CD books
4	Rupesh Vishnu Kadam	24/06/2019	7,125,000	-	Brokerage	-	-	-	-	-	-	7,125,000	-	As per claim, commission against sale of flats at Khar Lok Nirman Project, which never completed till date.
5	Anil Shinde	17/06/2019	3,500,667	-	Retainership fees	-	-	-	-	-	-	3,500,667	-	Claim against ROMDL. Claim not against CD
6	Kavi Anil Shinde	17/06/2019	2,125,900	-	Retainership fees	-	-	-	-	-	-	2,125,900	-	Claim against ROMDL. Claim not against CD
7	Chandrakant R. Zagade	26/06/2019	300,000	-	Retainership fees	-	-	-	-	-	-	300,000	-	Not accounted in CD books
8	Trail Blazer Tours India Pvt Ltd	27/06/2019	154,745	-	Air fare claim	-	-	-	-	-	-	154,745	-	As per CD books
9	Bhupendra Shroff & Co (Currently known as Sparks & Co	25/06/2019	2,951,706	2,951,706	Retainership fees and audit fee	-	-	-	-	-	-	-	-	
10	Devdas Anchan	27/06/2019	365,676	-	Salary	-	-	-	-	-	-	365,676	-	Claim from employee of Associate Concern M/s Satrun Trading P. Ltd. and not CD.
11	Mr. Nazareth S. Correia	25/06/2019	934,009	4,561	Retainership fees	-	-	-	-	-	-	929,448	-	As per CD books
12	Chandrakant Deshpande	17/06/2019	402,500	47,250	Salary	-	-	-	-	-	-	355,250	-	As per CD books
13	Swastik Water Supplier	23/06/2019	861,299	58,200	Water supplier	-	-	-	-	-	-	803,099	-	As per CD books
14	Nathulal Sangamlal Chaurasia	17/06/2019	381,170	-	Salary	-	-	-	-	-	-	381,170	-	Claim against ROMDL. Claim not against CD
15	Uday Jagjivandas Sampat	17/06/2019	381,170	-	Salary	-	-	-	-	-	-	381,170	-	Claim against ROMDL. Claim not against CD

Hemant Mehta INSOLVENCY PROFESSIONAL

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(Amount in ₹)

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		Date of receipt	Amount Claimed *	Amount of claims Admitted	Nature of Claim	Amount covered by security interest	Amount covered by guarantee	Whether Related Party?	% of Voting Share in CoC					
16	Shenaz Suhail Dammad	17/06/2019	329,443	2,812	Salary	-	-	-	-	-	-	326,631	-	As per CD books
17	Samir V Bandodkar	25/06/2019	792,000	36,130	Retainership fees	-	-	-	-	-	-	755,870	-	As per CD books
18	Mulla Associates	26/06/2019	362,760	40,169	Professional Charges	-	-	-	-	-	-	322,591	-	As per CD books
19	New Umila Construction Co	25/07/2019	39,429,978	2,282,899	Contractor with material	-	-	-	-	-	-	37,147,079	-	As per CD books
20	Sanjay B. Kotak	30/07/2019	4,944,663	-	Retainership fees	-	-	-	-	-	-	4,944,663	-	As per CD books
21	Singh Security Service	3/6/2019	5,450,356	-	Security Services	-	-	-	-	-	-	5,450,356	-	As per CD books
22	Hemaraj D Metals & Minerals Ltd	21/08/2019	43,296,253	-	Material Supplier	-	-	-	-	-	-	43,296,253	-	As per CD books
23	Sohni Dipak Tanna	30/08/2019	114,600,089	33,523,336	Claim as JV partner	-	-	-	-	-	-	81,076,753	-	As per CD books
24	Earthstone Infra Pvt. Ltd.	11/11/2019	12,641,206	-	Contractor with material	-	-	-	-	-	-	12,641,206	-	As per CD books
25	Lok Everest Co-operative Housing Society (formerly known as Kanchan janga Lok everest (B1,C1,B2,C2) Co-operative Housing Society)	25/08/2019	668,912,000	1,861,339	Society dues	-	-	-	-	-	-	667,050,661	-	As per audited balance sheet of Lok Everest Kanchanjunga co-op society C1&C2, B1&B2 dated 31-03-2011
26	Choudhary Dredging & Engineering Pvt.	20/11/2019	20,440,000	1,141,511	Contractor with material	-	-	-	-	-	-	19,298,489	-	As per CD books
27	Divya Shah Associates	4/12/2019	8,077,460	-	Legal fees	-	-	-	-	-	-	8,077,460	-	As per CD books
28	Ketan Steel Corporation	16/12/2019	1,959,582	1,037,824	Material Supplier	-	-	-	-	-	-	921,758	-	As per CD books
29	Lalit K. Jain	28/8/2019	105,080	-	CS	-	-	-	-	-	-	105,080	-	As per CD books
30	Shri Rushabh Realtors	21/01/2020	1,000,000	-	Retainership fees	-	-	-	-	-	-	1,000,000	-	As per CD books

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		Date of receipt	Amount Claimed *	Amount of claims Admitted	Nature of Claim	Amount covered by security interest	Amount covered by guarantee	Whether Related Party?	% of Voting Share in CoC					
31	Advocate Sunil Kale	-	-	-	-	-	-	-	-	-	-	-	-	Claim Form not received and Claim is not against CD
32	JMD Protection Services	5/6/2023	2,195,200	-	Security Services	-	-	-	-	-	-	2,195,200	-	As per CD books
	Total		**959,782,778**	**54,180,628**								**905,602,150**		

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